

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.4583/2015

Thursday, this the 28th day of April 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. SI Divyansh Govil
No.D/4079, age 31 years
s/o Mr. Alok Govil
r/o C-4/94, Yamua Vihar, Delhi
2. H C Lokender Singh, 11660/PCR
Age 37 years
s/o Mr. Shiv Kumar Singh
r/o H.No.C-138, Gali No.20
Khajuri Khas, Delhi
3. Const. Samay Singh No.10648/PCR
Age 28 years
s/o Mr. Chhote Lal Meena
r/o C-4/94, Yamuna Vihar, Delhi
4. Const. Manish Kumar, 10129/PCR
Age 44 years
s/o Mr. Niddha Lal
r/o H.No.C-138, Gali No.20
Khajuri Khas, Delhi

..Applicants

(None)

Versus

1. Govt. of NCT of Delhi
Through Commissioner of Police
MSO Building, PHQ, IP Estate

New Delhi-2

2. Dy. Commissioner of Police
Police Control Room (Model Town)
New Delhi-2

3. Addl. Commissioner of Police
(Operation)
Delhi

..Respondents

(Mr. Amit Anand, Advocate)

O R D E R (ORAL)

Justice M.S. Sullar:

As is evident from the record, none had appeared on behalf of the applicant on 24.02.2016 and 08.04.2016. Ultimately the case was listed today for further proceedings. Today again nobody is appearing on behalf of the applicants despite repeated calls.

2. Therefore, we have no option but to dismiss the O.A. for non prosecution. Consequently, the OA is dismissed in default.

(K.N. Shrivastava)
Member (A)

(Justice M.S. Sullar)
Member (J)

April 28, 2016
/sunil/